

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAG): (a) to (c), No, Sir. However, efforts are being intensified to achieve a closer coordination between the Centre and the State Governments in our export effort with the full involvement of the State Governments and the various Organisations under them.

Decline in Trade between India and Pakistan

1724. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that of late there has been sharp decline in the trade between India and Pakistan; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b), Indo-Pakistan trade has suffered a setback following Pakistan's decision to revert to State Trading from 6th July, 1978.

Work to rule Agitation by Air Traffic Controller

1725. SHRI MADHAVRAO SCINDIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is not a fact that Air Traffic Controller all over India resorted to work-to-rule agitation from 1st February, 1979 resulting delay in all its flights; and

(b) if so, the reasons therein and its impact on the flights?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b), The Air Traffic Controllers Guild which is an Association not recognised

by Government, resorted to "work to rule" agitation from 1st to 5th February, 1979. As a result the departures/arrivals of some flights were delayed to some extent. The Guild demanded speedy implementation of the recommendations of the Civil Aviation Department Review Committee in regard to creation and upgradation of posts apart from certain other service matters.

Traders Indulged in Export of Bangla Desi Cotton under garb of absorbent Cotton

1726. SHRI VIJAY KUMAR N. PATIL: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it has been brought to the notice of Government that some of the traders indulged in export of Bangla Desi Cotton under the garb of absorbent cotton, thus circumventing the export policy and the cash subsidy; and

(b) if so, what steps Government propose to punish the guilty and stop the recurrence of such grave irregularity?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b), No specific proof has been received in the recent past in this regard. However, precautionary measures have been initiated to prevent such occurrence.

घोरबन्धर टी सर्वोदय एसोसिएशन, घोरबन्धर से ज्ञापन प्राप्त

1727. श्री जय सिंह भाई कदम : क्या वाणिज्य, वित्त और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि घोरबन्धर टी सर्वोदय एसोसिएशन, घोरबन्धर ने 23 मई 1978 को "डेक्ले-रेशन आफ टी एजिटेशन एंड स्ट्राइक बाईर" के अन्तर्गत छोटे बाय व्यापारियों के लिये सामूहिक शक्ति, अन्धर की निजी धारि सम्बन्धी निबन्धों में संशोधन करने के लिये एक ज्ञापन जमा था;